## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 46/NCLT/AHM/2017 (New) High Court of Gujarat CP No. 489/2016 c.w. CA 461/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

Name of the Company:

Micro Chemtech Pvt Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. PRATIK P. THAKKAR ADVOCATE PETITIONER

12 Marke

## ORDER

Learned Advocate Mr. Pratik P Thakkar present for Petitioner.

Additional affidavit filed by the petitioner.

Awaited for record in CA 462/2016 from Hon'ble High Court of Gujarat.

List the matter on 12.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5<sup>th</sup> day of April, 2017.